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THE HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

The 1st June, 2024

No.464/R.- In exercise of powers conferred by Sub-rule (2) of Rule-1 of the “e-Filing Rules for District Courts and Tribunals under control and supervision of the High Court of Orissa, 2024” notified vide Court’s Notification No.462/R, dated the 30th May, 2024, the Chief Justice of the High Court Orissa hereby appoints the 1st day of July, 2024 as the date on which the said Rules shall come into force.

BY ORDER OF THE CHIEF JUSTICE
PRATAP KUMAR PATRA
REGISTRAR GENERAL